

F.No. J-11017/13/2016-Judl. (Part-2)

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 30th June, 2016


ORDER

The President is pleased to engage Shri Sanjeev Yadav, Advocate as Senior Panel Counsel for conducting Central Government litigation before Patiala House District Courts & Saket District Courts (both in Delhi) as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrl. No.
Patiala House District Courts & Saket District Courts Senior Panel Counsel		
Sanjeev Yadav	26, Krishan Kunj Colony, Laxmi Nagar, Delhi-110092. Mob: 9868099500 9899493995	D/893/2001

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

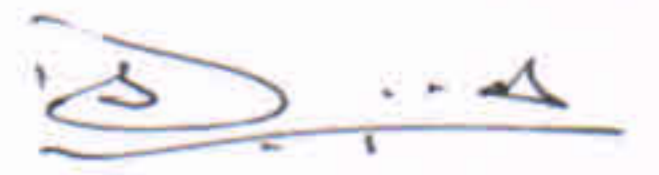
3. Hindi version of this order will follow.


(G. S. Yadav) 30/6/16

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Sanjay Jain, Addl. Solicitor General, Delhi High Court, 488, New Chambers Block, Delhi High Court, New Delhi-110003.
3. Incharge, Litigation (Lower Courts) Section.
4. The District Judge, Patiala House Courts & Saket Courts.
5. Shri Sanjeev Yadav, as above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)